

पुस्तक न्यास ने कौन कौन सी पुस्तकें निर्मुक्त (रिलीज) की गईं तथा वे किन-किन भाषाओं में थीं;

(ख) उपरोक्त भाग (क) में उल्लिखित पुस्तकें कितनी-कितनी संख्या में छपवाई गईं तथा सभी प्रासंगिक खर्चा को मिलाकर प्रत्येक पुस्तक पर कितनी-कितनी राशि व्यय की गई; और

(ग) भाग (क) में उल्लिखित पुस्तकें कितनी संख्या में मुफ्त बांटी गईं तथा कितनी बेची गईं ?

शिक्षा मंत्रालय में उपमंत्री (श्री भक्त वंश) : (क) से (ग). सूचना एकत्रित कर ली गई है और उसका सारणीकरण किया जा रहा है। इसे यथाशीघ्र सभा पटल पर रख दिया जाएगा।

Cases pending in Orissa High Court

824. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state the number of cases pending in the Orissa High Court at Cuttack as on the 30th September, 1965?

The Minister of State in the Ministry of Home Affairs and Minister of Defence Supplies in the Ministry of Defence (Shri Hathi): The information is being obtained and will be laid on the Table of the House.

Consumption of Petroleum Products in Orissa

825. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Petroleum and Chemicals be pleased to state the total consumption of petroleum and petroleum products in Orissa during 1965-66, so far?

The Minister of Petroleum and Chemicals (Shri Humayun Kabir): During the period January, 65—August, 65, the total consumption of

petroleum products in Orissa was about ₹25 lakh tonnes.

Rehabilitation Industries Corporation

826. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Rehabilitation be pleased to state the amount outstanding as on the 30th September, 1965 with various industrial concerns who were provided with loans by the Rehabilitation Industries Corporation?

The Minister of Rehabilitation (Shri Tyagi): A statement showing arrears of loans outstanding as on 15-10-1965 is laid on the Table of the House. [Placed in Library. See No. LT-5169/65].

Police Housing Scheme in Orissa

827. Shri Ramachandra Ulaka:
Shri Dhuleshwar Meena:

Will the Minister of Home Affairs be pleased to state:

(a) whether any amount has been sanctioned to the Orissa Government under the Police Housing Scheme in the State during 1965-66, so far; and

(b) Rs. 4.69 lakhs.

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) Yes, Sir.

(b) Rs. 4.69 lakhs.

Assistant's Grade Examination, 1963

828. Shri Buta Singh: Will the Minister of Home Affairs be pleased to state:

(a) whether it is a fact that all the candidates who qualified in the Assistant's Grade Examination held in December, 1963, have not so far been issued appointment offers;

(b) if so, the number of such candidates along with the reasons for not providing them with employment; and

(c) how long it will take to absorb them?